

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.30/BB/ 2017	-	Admission	230-232	Homeward Residential Corporation India Pvt. Ltd., & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SAIJ P. BHANU
SPJ/eg4

Advocate for petitioner.

[Signature]

Counsel for petitioner is present. Registry raised objection about maintainability of this application.

Counsel for petitioner is directed to explain ^{on} how the objections raised by the Registry about the maintainability of this petition.

List it on 24.07.2017.

[Signature]
MEMBER (J)